

SHRI S. JAIPAL REDDY : (Mehbubnagar : He has said, Khalistani lobby in the House. Kindly expunge it.

[Translation]

MR. SPEAKER : Please listen to me. Why are you talking among yourselves. It's contradiction has also come. In spite of that.

[English]

I have asked the Home Ministry. I am asking for further information and then I will come to the House.

SHRI S. JAIPAL REDDY : Contradiction was not sufficient, Sir...

(Interruptions)

[Translation]

MR. SPEAKER : The matter ends.

[English]

I have to find out and then see. Nothing goes on record.

(Interruptions)\*\*

[English]

SHRI SHANTARAM NAIK (Panaji) : On 10th December last year Mr. Unnikrishnan had made certain remarks...

MR. SPEAKER - It is coming.

SHRI SHANTARAM NAIK : My notice under Rule 184...

[Translation]

MR. SPEAKER : Mr. Naik, when I speak, you must listen to me.

[English]

You listen to me first. I am saying that it is coming on the 5th.

(Interruptions)

[Translation]

MR. SPEAKER : I have discussed it.

[English]

I have given my word.

(Interruptions)

[Translation]

SHRI BALWANT SINGH RAMOOWALIA (Sangrur) : He said "Khalistani lobby within the House". This may please be expunged. This is most unfortunate.

[English]

MR. SPEAKER : Mr. Ramoowalia, if there is any lobby like that, that should be condemned. Why should you worry about it ?

12.02 hrs.

#### PAPERS LAID ON THE TABLE

[English]

Review on the working of and Annual Report of the Hindustan Copper Ltd. for 1986-87 and statement showing reasons for delay in laying these papers

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR : I beg to lay on the Table :

(a) A copy each of the following papers (Hindi and English versions) under Sub section (1) of section 619A of the Companies, Act, 1956 :

(i) Review by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1986-87.

(ii) Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1986-87 along with Audited Accounts, and comments of the Com-

ptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6044/88]

Annual Report and Statement regarding review on the working of Rajghat Samadhi Committee for 1986-87 and statement showing reasons for delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : I beg to lay on the Table :

- (1) (i) Acopy of Annual Report (Hindi and English versions) of the Rajghat Samadhi Committee, New Delhi, 1986-87 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Rajghat Samadhi Committee, New Delhi, for the year 1986-87.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6045/88]

Review on the working of and Annual Report of the Himachal Pradesh Agro. Industries Corporation for 1986-87 and Review of the working and Annual Report of Andhra Pradesh State Agro Industries Development Corporation for 1984-85 and statement showing reasons for delay in laying these papers

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHAYAM LAL YADAV) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English ver-

sions) under section 619A of the Companies Act, 1956 :

- (a) (i) Review by the Government on the working of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1986-87.
- (ii) Annual Report of the Himachal Pradesh, Agro Industries Corporation Limited, Shimla, for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (b) (i) Review by the Government on the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 1984-85.

[Placed in Library. See No. LT-6046/88]

- (ii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 1984-85 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-6047/88]

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6046 and 6047/88]

Review on the working of and Annual Report of the Metal Scrap Trade Corporation Ltd. for 1986-87 and statement showing reasons for delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : On behalf of

Shri Yogendra Makwana I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :
  - (i) Review by the Government on the working of the Metal Scrap Trade Corporation Limited, Calcutta and its subsidiary *viz.* Ferro Scrap Nigam Limited for the year 1986-87.
  - (ii) Annual Report of the Metal Scrap Trade Corporation Limited, Calcutta, and its subsidiary *viz.* Ferro Scrap Nigam Limited for the year 1986-87 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT.-6048/88]

Pulses, Edible Seeds and Edible Oils  
(Storage Control) Amendment Order  
1988

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOOD AND CIVIL  
SUPPLIES (SHRI D. L. BAITHA) : I beg  
to lay on the Table a copy of the Pulses,  
Edible Oil seed and Edible Oils (Storage  
Control) Amenement Order, 1988 (Hindi  
and English versions) published in Notifi-  
cation No. S.O. 211(E) in Gazette of India  
dated the 26th February, 1988 under sub-  
section(6) of the section 3 of Essential Com-  
modities Act, 1955.

[Placed in Library. See No. LT.-6049/88]

12.03 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have  
to report the following message received

from the Secretary-General of Rajya  
Sabha :

"In accordance with the provisions  
of rule 111 of the Rules of Procedure  
and Conduct of Business in the Rajya  
Sabha, I am directed to enclose a copy  
of the Hospitals and other Institutions  
(Redressal of Grievances of Employees)  
Bill, 1988, which has been passed by  
the Rajya Sabha at its sitting held on  
the 28th April 1988."

HOSPITAL AND OTHER INSTITU-  
TIONS (REDRESSAL OF GRIEVANCES  
OF EMPLOYEES) BILL

[English]

SECRETARY GENERAL : Sir, I lay  
on the Table the Hospitals and Other  
Institutions (Redressal of Grievances of  
Employees) Bill, 1988, as passed by Rajya  
Sabha.

12.04 hrs.

PETITION RE. DISCRIMINATION  
BASED ON SEX AGAINST FEMALE  
CABIN CREW IN AIR INDIA AND  
INDIAN AIR LINES

[English]

SHRIMATI BIBHA GHOSH GOSWAMI  
(Nabadwip) : Sir, I beg to present a peti-  
tion signed by Ms. Ruhoen R. Khambatta  
and seven hundred forty two others regard-  
ing discrimination based on sex against  
female cabin crew in Air India and Indian  
Airlines.

[English]

SHRI BASUDEB ACHARIA (Ban-  
kura) : There was an attempt on the  
life of Mr. Ananda Pathak, a Member of  
this House yesterday while he was going to  
address a May Day rally.

MR. SPEAKER : Mr. Acharia, wher-  
ever such evil attempts are made they are  
all condemnable and the House always does